

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6788 - JK (LD) of 2026

DATED:- 05 - 06 - 2026

Sanction is hereby accorded to the appointment of Shri Ishtiaq Ahmad Malik, I/c Floriculture Officer (HQ), Directorate of Floriculture, Parks & Gardens, Jammu as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

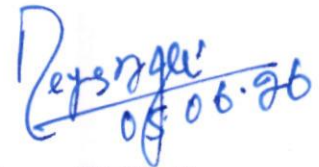
Commissioner/Secretary to Government

Dated:- 05 - 06 - 2026

No: LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Floriculture, Gardens & Parks Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


05.06.26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 6788-JK (LD) of 2026 dated 05.06.2026

S.No.	Title of the Case
1	O.A.231/2026 titled Diwakar Khajuria Versus U.T of J&K and Others.
2	O.A. 371/2026 titled Faquir Singh Vs U.T of J&K and Others.

Reysoyee

Jm